

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2368
ANSWERED ON:10.03.2011
OIL LEAKAGE
Nagorao Shri Dudhgaonkar Ganeshrao

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the incidents of oil leakage in the country during the last two years, location-wise;
- (b) the detailed reasons of these leakages;
- (c) the coastal lines identified by the Government which are prone to oil leakage; and
- (d) the action plan chalked out by the Government to deal with it?

Answer

Minister of State in the Ministry of PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH)

- (a) & (b) The details of the incidents of oil leakage in the country during the last two years, location-wise along with the reasons is placed at Annexure-I.
- (c) The coastline situated near few major and non major ports handling crude oil has been identified by the Coast Guard as high risk areas. Some of the very high risk areas are Gulf of Kutch, Hazira, Mumbai Port, Mumbai Offshore, Kochi, Nagapattinam, Chennai, KG Basin, Kakinada and Paradip.
- (d) Indian Coast Guard under Ministry of Defence, has the oil spill response facility to coordinate and deal with larger oil spills. All the incidents of oil spills are reported to Indian Coast Guard to assess and take necessary actions to protect the marine life from any incident of oil spill. National Oil Spill Disaster Contingency Plan (NOSDCP) is in place since November, 1993. Director General Coast Guard is designated as Central Coordinating Authority to implement the NOSDCP and coordinate the response activities in the event of an oil spill in the sea including Mumbai area. The Coast Guard has informed that they have taken steps such as providing training, to the personnel from port and oil handling companies, undertaking audit of contingency plan and Tier-I pollution response facilities and conduct of drills and exercise under the ambit of National Oil Spill Disaster Contingency Plan (NOSDCP).